



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

N O T I C E

It is for information to all concerned that on 25.10.2021 (Monday):

1. The Division Bench-I comprising of Hon'ble the Chief Justice and Hon'ble Mr. Justice Kakheto Sema will not sit.
2. The matters listed before the aforesaid Hon'ble Division Bench-I will be taken up by the Division Bench comprising of Hon'ble Mr. Justice P.K. Deka and Hon'ble Mr. Justice Kakheto Sema.
3. Item Nos. 1-16 listed before the Single Bench of Hon'ble Mr. Justice P.K. Deka will be taken up by the Single Bench of Hon'ble Mr. Justice A.M.B. Barua.
4. Item Nos. 17-25 listed before the Single Bench of Hon'ble Mr. Justice P.K. Deka will be taken up by the Single Bench of Hon'ble Mr. Justice Soumitra Saikia.
5. Rest of the matters listed before the Single Bench of Hon'ble Mr. Justice P.K. Deka are deferred and will be notified later on.

BY ORDER

Dated, Guwahati, the 23rd of October, 2021.